


NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 191/252//HDB/2017
NAME OF THE COMPANY	Akhil infradevelopers India private limited
NAME OF THE PETITIONER(S)	Akhil infradevelopers India private limited
NAME OF THE RESPONDENT(S)	Register Of Companies
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM	Advocate	9000666072 sangam.naresh@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Naresh Kumar Sangam, Learned Counsel for the Applicant.

CA disposed of by separate orders.

  
Member (T)

  
Member (J)

Bm